

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## **NOTICE**

Dated Guwahati, the 4<sup>th</sup> February, 2022

Pursuant to the Viva-Voce held on 20.01.2022, the following 12 (twelve) candidates have been selected for granting of license for Advocate's Clerk in the Principal Seat of the Gauhati High Court, Guwahati:

<b>Sl. No.</b>	<b>Name of the candidates</b>
1.	Utpal Kalita
2.	Bhupen Das
3.	Manash Das
4.	Md. Mainul Haque
5.	Nur Hussain
6.	Rajib Ali
7.	Unish Ali Ahmed
8.	Md. Savanur Ali
9.	Himangkar Baishya
10.	Bhabesh Sen Deka
11.	Rajesh Kumar Ray
12.	Chandra Prava Haloi

The licenses shall be issued for a period of one year and after expiry of one year, the licenses shall be renewed after obtaining a performance report from the learned Advocates with whom the Advocate's Clerks are attached.

By Order,  
Sd/- Gautam Baruah,  
**REGISTRAR GENERAL**

**Memo No. HC. III - 29/93/591 /G, Dated 04.02.2022**

**Copy to:**

1. The Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
2. The General Secretary, Gauhati High Court Advocates Association, Gauhati High Court, Guwahati
3. The General Secretary, Advocate's Clerk Association, Gauhati High Court, Guwahati.
4. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the aforesaid Result-cum-Notice in the website of Gauhati High Court.*
5. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
6. The C.A. to the Registrar Judicial, Gauhati High Court, Guwahati.
7. The C.A. to the Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
8. The C.A. to the Joint Registrar (Judicial), Gauhati High Court, Guwahati.
9. The Notice Boards (New & Old) Block, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

*4/2/22*  
*4/02/2022*